

Meeting of the eCommittee was held on 22.09.2017 at Supreme Court of India

The meeting was chaired by Hon'ble Justice Madan B Lokur, Judge In-Charge, eCommittee. Hon'ble Justice A.M. Khanwilkar and Hon'ble Justice D.Y. Chandrachud, Judge Members, eCommittee, Hon'ble Justice Badar Durrez Ahmed, the Chief Justice, Jammu and Kashmir High Court, Shri. K.K.Venugopal, Attorney General of India, Shri. Ravindhra Maithani, Secretary General, Supreme Court of India, Ms. Snehlata Shrivastava, Secretary, Department of Justice, Government of India, invitee members from NIC, CDAC and regular members of eCommittee were also participated.

Status of various components of eCourts project was discussed during the meeting. The following items were discussed they are, Court Complexes without connectivity, Video Conference, Status of recruitment of technical manpower, Awareness of eCourts project, Circulation of Help and Guide videos, Posters, eBooks for effective use of Case Information System, SMS Push and SMS Pull, Automated email services, Solar power in District Courts, National Uniformity exercise for case types, Training Programs and Implementation of cloud infrastructure.